

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2218
(TO BE ANSWERED ON 16.12.2021)

NATIONAL RECRUITMENT AGENCY

2218 SHRI KAPIL SIBAL:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the National Recruitment Agency (NRA) and its entire architecture has been put in place, if so, the details thereof and if not, the reasons therefor;
- (b) by when the NRA is likely to start conducting examinations and the manner in which the methodology is going to be different from other agencies; and
- (c) whether the NRA will eventually replace all other recruiting agencies, including the National Testing Agency, which also conducts recruitment tests, if not, the rationale for setting up one more recruiting agency?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): In order to mitigate the hardships to candidates seeking Government jobs by providing the same platform to all candidates, and with a view to set a new standard of equity and inclusiveness in recruitment, the Government has setup National Recruitment Agency (NRA) as an independent autonomous organization to conduct the Common Eligibility Test (CET) to screen/shortlist candidates for certain categories of posts in Central Government, for which recruitment is carried out through the Staff Selection Commission (SSC), Railway Recruitment Boards (RRBs) and Institute of Banking Personnel Selection (IBPS). The existing Central Government recruiting agencies like SSC, RRBs & IBPS would continue to conduct domain-specific examinations/ tests as per their requirement. An Expert Advisory Committee (EAC) has also been setup to give its recommendation on syllabus, scheme of the examination, fee structure, normalization and guidance on assessment besides technologies to be adopted for conducting the tests.
